BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 149/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

Name of the Company:

Bank of Baroda

V/s.

Varia Engineering Work Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. ARBANIMESH BISHT

Advocates for Funancial

Gedilar

2. NAVEENA VARGHESE

(1/6) Cynil Amarchaed Mangaldas.

<u>ORDER</u>

Learned Advocate Mr. Animesh Bisht with Learned Advocate Ms. Naveena Varghese present for Financial Creditor/Petitioner. None present for Respondent.

Proof of service of copy of application filed.

Proof of service of notice of date of hearing filed.

Respondent shall file its objections, if any on or before 24.11.2017 serving a copy in advance to other side.

List the matter on 24.11.2017 for objections of Respondents, if any and for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of November, 2017.